## NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH ATTENDANCE SHEET OF THE HEARING

## BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Company Application No.	:5/_62′	IA/ 441 / NCLT/MB/20 /
Name of the Company	: UA Information Sys	stens PHAO
Date of Hearing	: 09-02-12 at	10.30 An
Section of the Companies Ac	t, 1956 : 621A U/s	
Section of the Companies Ac	et, 2013 : 441 U/s	(166)
Sr. No. Name	(Capital Letters) Designation	n Signature
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;16,	QAACHZ WAZALWAR	AB
All	for Applicat	

## **Compounding Application Nos. 4 to 7 of 2016**

The Learned Representative of the Applicant is present and has stated that the matter be adjourned on personal ground of the Advocate. Time is granted. Let the matter be enlisted for hearing on **16**<sup>th</sup> **of February 2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

<sup>3th</sup> February, 2017.